

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No233
CP/06(AHM)2022

Proceedings under Section 241-242 of Co.Act,2013

IN THE MATTER OF:

Bhavik Bhimjibhai Bhalodia & Anr
V/s
Corus Vitrified Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 21/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Navin Pahwa, Sr. Adv.
For the Respondent : Ms. Natasha Shah, Adv.

ORDER

Due to paucity of time, matter could not be taken up for hearing.

List on 02.03.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**